

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 325
IA-2385/2024
In
IB-607(ND)/2018

IN THE MATTER OF:

M/s. Platina Bulkers Pvt. Ltd. Petitioner/Applicant
Vs.
M/s. Star Mineral Resources Pvt. Ltd. Respondent

Order under Section 9 of the Insolvency and Bankruptcy Code, 2016.

Order delivered on 10.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant : Mr. Naresh Kumar Bansal, Applicant in person in IA-2385/2024
For Respondent :

ORDER

IA-2385/2024

The Ex-Liquidator has appeared in person and submitted that in compliance with the order dated 14.05.2024 he has served the Respondent and filed proof and affidavit of service.

No one has appeared on behalf of the Respondent and no reply has been filed.

The Applicant is directed to serve the Respondent by Dasti and file proof and affidavit of service within one week.

List the matter **on 07.08.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)